

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**Compensation Application No.150 of 1999**

**In the matter of:**

**Wasan Exports Pvt. Ltd.**

**...Applicant**

**Vs.**

**Canara Bank & Ors.**

**...Respondents**

**Appearance:**

Mr. Kotla Harshavardhan and Ms. Mansi Sood,  
Advocates along with Mr. Jatinder Wasan (AR), for the  
Applicant.

Ms. Khushboo Aggarwal and Mr. Vibhu Sharma,  
Advocates for Respondent No.1.

Mr. Mahesh Kasana, Advocate for Respondent No.2.

**20.09.2019**

Today, the case is listed for cross-examination of Respondent No.1's second witness. Mr. Sanjeev Bansal witness of Respondent No.1 is present.

In the affidavit of evidence (RW1/B) certain documents are referred to as series starting from Exhibit RW 1(2)/1 to RW1(2)/41.

At the time tendering of affidavit, these documents are marked as under.

1. Exhibits referred to as Exhibit RW 1(2)/1 to Exhibit RW1(2)/3 are marked as Mark A to C in the file containing Respondent No.1's reply.
2. Exhibits referred to as Exhibit RW1(2)/4 is marked as Mark D in the file containing the witness's affidavit RW1/B.
3. Exhibits referred to as Exhibit RW1(2)/5 to RW1(2)/22 are marked as Mark E to V in the file containing Respondent No.1's reply.

4. Exhibits referred to as Exhibit RW1(2)/23, 24, 26, 27 are marked as Mark W, X, Z and AA respectively in the file containing the witness's affidavit RW1/B.
5. Exhibits referred to as Exhibit RW1(2)/25 is marked as Mark Y in the file containing Respondent No.1's reply.
6. Exhibits referred to as Exhibit RW1(2)/29 to 41 are marked as Mark AB to AN in the file containing Respondent No.1's reply.

Original of Exhibit RW1(2)/28 was produced in Court and returned to the witness. The photocopy in the file containing the witness's affidavit RW1/B is marked Exhibit RW1(2)/1.

The cross-examination of Respondent No.1 second witness deferred today.

As prayed by the parties, list the matter for further cross-examination on 18.10.2019.

**(Peeush Pandey)**  
**Registrar**